GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:6179 ANSWERED ON:30.04.2015 LANDLESS LABOURERS Kumar Dr. Virendra ;Patle Smt. Kamla Devi

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of landless and homeless people residing in rural and backward areas of the country as on date State/UT-wise;
- (b) the details of the programme being implemented to improve the conditions of landless farmers/labourers, homeless people and quantum of funds allocated and its utilisation in this regard during each of the last three years and the current year, State/UT-wise;
- (c) whether the Government has reviewed the performance of the said programmes; and
- (d) if so, the details and outcome thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a):Details of landless households in the country as per the National Sample survey Organisation 2003, is at Annexure -1.

(b)to (d): The Ministry of Rural Development is implementing, through State Governments, different rural development programmes, namely, Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for wage employment, National Rural Livelihoods Mission (NRLM) for self- employment, Scheme of Homestead sites as part of Indira Awas Yojana (IAY) to provide funds for purchase/acquisition of homestead sites for those rural Below Poverty Line (BPL) households who have neither agricultural land nor a housesite. These programmes are aimed at betterment of rural livelihoods and overall development of landless farmers/ labourers. The details of funds allocated/utilized during last three years and the current year, State/UT-wise is being collected.

The Ministry of Rural Development places special emphasis on monitoring of its programmes being implemented in rural areas all over the country. The important instruments of monitoring are Review by Union Ministers, On-line Reporting through MIS, Utilization Certificates/Audit Reports, Performance Review Committee Meeting/Regional Review Meeting, National Level Monitors, Vigilance and Monitoring Committees and Area Officers' Scheme.